

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

**RAJYA SABHA
STARRED QUESTION NO. 74
TO BE ANSWERED ON 13TH DECEMBER, 2022**

AYUSH SERVICES IN WEST BENGAL

74 SMT. SHANTA CHHETRI:

Will the Minister of AYUSH be pleased to state:

- (a) whether Government has taken or proposes to take measures to improve the infrastructure and accessibility of AYUSH services across the State of West Bengal;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) the steps taken under National AYUSH Mission (NAM) to promote the development of AYUSH practices and medicines across the State of West Bengal till date; and
- (d) the details of funds sanctioned, allocated and utilized under NAM for the State of West Bengal during the last three years?

**ANSWER
THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

(SHRI SARBANANDA SONOWAL)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 74* FOR 13TH DECEMBER, 2022**

(a) to (d) Public Health being a State subject, the primary responsibility to improve the infrastructure and increase access to AYUSH services in West Bengal lies with the respective State Government. However, the Government of India has launched the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) implementing through States/UTs including West Bengal for the overall development of AYUSH systems also, including infrastructural development and access to AYUSH Services. National AYUSH Mission inter-alia makes provisions for the following to promote the development of AYUSH practices and medicines in the country including West Bengal:-

- (i) AYUSH Health & Wellness Centres
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/ Panchayat/ Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/ Construction of building to establish new AYUSH Dispensary
- (v) Setting up of upto 50/30/10 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Infrastructural development of AYUSH Under-Graduate Institutions and AYUSH Post-Graduate Institutions
- (ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in the Government Sector.

Under NAM, the funds of Rs. 4215.131 lakhs has been sanctioned/released as central share to State Government of West Bengal during the last three years and they have reported an expenditure of Rs. 2184.532 lakhs.
